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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.158/2015

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Buildcon Pvt. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS RONIT KESHRI, PCS  
 CS RAHUL PARASRAMPURIA, PCS  
 MR PRASHANT KUMAR TRIPATHI  
 Advocate } Petitioner

Jin  
 6.2.18

Adv Swapna Choubey  
 CS Mohan Ran Gaonkar } Respondent  
 Swapna  
 6/2/18

**ORDER**

Ld. Counsel for the petitioner and the respondents is present.

List it on 08/03/2018.

Sd  
 (Jinan K.R.)  
 Member (J)